

Conference in New Delhi on internal security challenges

*52. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether to discuss internal security challenges and the recommendations of the 5th Report on Public Order of the Second Administrative Reforms Commission (ARC), a conference was held in the month of April this year in New Delhi;

(b) if so, the details of the points discussed in the conference and the outcome thereof; and

(c) whether Government proposes to have drastic changes in the police reforms across the country to meet various challenges and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A Chief Ministers' Conference was convened by the Ministry of Home Affairs in New Delhi on 15.04.2013 for eliciting the views of the State Governments/Union Territories (UT) Administrations on the various recommendations contained in the 5th Report titled: 'Public Order: Justice for each... Peace for all of the Second Administrative Reforms Commission. Detailed discussions on various recommendations contained in the 5th Report were held in the Conference. The views of the State Governments on the recommendations contained in the said 5th Report are being examined for placing before the Group of Ministers (GoM) for a decision.

(c) 'Police' being a State subject in the Seventh Schedule to the Constitution of India, it is the State Governments/UT Administrations, which have to implement various police reforms measures. The Central Government has been pursuing with the State Governments from time to time to bring in the requisite reforms in the police administration to meet the expectations of the people. Further, in Writ Petition (Civil) No. 310 of 1996—Prakash Singh and Others Vs Union of India and Others, the Honourable Supreme Court passed judgment dated 22.9.2006 on various aspects of Police Reforms and directed the Union Government and State Governments/UT Administrations for compliance. The Honourable Supreme Court is

directly monitoring the case and the matter is under active consideration of the Honourable Supreme Court. Further, the Government of India is providing grants-in-aid to the State Governments under the Scheme for Modernisation of State Police Forces (MPF) and supplementing the efforts of the States towards reforms in police forces. The major items of police infrastructure supported under the Scheme for the State Police are mobility, modern weaponry, training infrastructure facilities, forensic science facilities, security equipments, traffic equipments, construction of residential building for lower level police personnel, etc.

Steps taken to boost domestic defence equipments

*53. SHRI MANSUKH L. MANDAVIYA: Will the Minister of DEFENCE be pleased to state:

(a) the action taken by Central Government in consultation with the Defence Research and Development Organisation (DRDO) and State Governments to boost up domestic defence equipments and weapons;

(b) whether, as on date, Central Government has approached the State Government of Gujarat for development of defence industries jointly; and

(c) the reasons for DRDO not approaching the Ministry of Human Resource Development to include new syllabus system for development of defence industries and to provide qualified manpower to domestic defence industries?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (e) Defence Research and Development Organisation (DRDO) is primarily involved in design and development of strategic, complex and security sensitive systems for our Armed Forces. Technologies of systems and sub-systems developed by DRDO are transferred to production agencies. Productionisation of such systems and sub-systems is carried out by Defence Public Sector Undertakings (DPSUs), Ordnance Factories (OFs) and other industries - public and private. More than 800 Small and Medium Enterprises (SMEs) are involved in production of DRDO developed systems besides DPSUs and OFs. During Transfer of Technology (ToT) and early stages of productionisation, DRDO provides hand holding assistance to production agencies. Over a period of time, DRDO has developed a strong domestic base for production